

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 816
(TO BE ANSWERED ON THE 11th December 2023)

PROMOTION OF AVIATION INFRASTRUCTURE

816. SHRI SANT BALBIR SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware that a well-managed civil aviation infrastructure in the country can reduce transport and communication costs, promote commercial and cultural activities, generate employment and can ultimately unite people and markets;
- (b) if so, the details thereof;
- (c) whether Government has taken any measures to set up technologically advanced airlines to compete with today's globalized world; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) : Expansion and development of infrastructure facilities at the airports is a continuous process and is undertaken by Airports Authority of India (AAI) and other Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports. To meet the growing air traffic demands, AAI and other Airport Operators have targeted capital outlay of approximately Rs. 98,000 crore in the airport sector during 2019-2024 for construction of Greenfield Airports and new terminals, expansion and modernisation of existing terminals and strengthening of runways, among other activities.

(c) & (d): With the repeal of the Air Corporation Act in March 1994, Indian domestic Aviation was deregulated. Airlines are free to induct capacity with any aircraft type, and free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDGs) issued by the Government.
